

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

**O.A. No.2907/2017**

New Delhi, this the 25<sup>th</sup>day of August, 2017

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mahavir aged 61 years  
Helper group D Retired  
S/o Sh. Karta Ram,  
Lastly working under Executive Engineer/C,  
Saharanpur, R/o VillBhurrari,  
Distt.- Saharanpur (U.P.)

(By Advocate: Shri P.S. Khare)

-Applicant

**Versus**

1. Union of India, through  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Chief Administrative Officer/Construction,  
Kashmere Gate, Northern Railway,  
Delhi-110006.

-Respondents

**ORDER(ORAL)**

**By Hon'ble Mr.Raj Vir Sharma, Member(J):**

Heard learned counsel for the applicant.

2. At the very outset, learned counsel for the applicant submitted that there are some defects occurred in the OA, therefore, he wants to withdraw the OA. He also seeks liberty to file fresh application.

3. Accordingly, the OA is dismissed as withdrawn with liberty as above.

**(Nita Chowdhury)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**

/rb/